

O/C

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-39/1989/3585/A

From :- Shri M.K. Kalita  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Hema Devi Bhuyan,  
Principal Judge,  
Family Court, Barpeta.

Dated Guwahati the 20<sup>th</sup> June, 2018.

Sub: **Casual Leave and permission to leave the station with  
allotted official vehicle.**

Ref:- Your letter No. F.C.(B)/2018/405, dtd. 15.06.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day casual leave on 20.06.2018 along with station leave permission with the official allotted vehicle w.e.f. the evening of 19.06.2018 till the morning of 21.06.2018, has been ~~granted~~<sup>✓</sup> ~~rejected~~.

You are requested to hand over the charge of your Court and Office to the Counsellor, Family Court, Barpeta.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

20/6/18  
Rds  
19.06.18